

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/BB/201 8	-	Admission	252(3)	M/s Slivershine Projects (India) Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P.K. Rande
9448089774

Self

S. Ratakonda Murali

ORDER

Matter is listed today for admission. Heard PCS. He reported that he has complied all objections and furnished information required by the Registry. Hence, notice to be ordered to ROC, Karnataka. Registry to prepare notice. PCS to collect notice from the Registry, serve on ROC and file proof of service of notice. List it on 05.02.2018.


Member (T)


Member (J)